

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3064
ANSWERED ON:27.07.2009
MOBILE NUMBER PORTABILITY
Singh Shri Rakesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to introduce Mobile Number Portability (MNP) in all over the country;
- (b) if so, the time by which it is likely to be implemented;
- (c) whether the Government also proposes to levy any charge on the subscribers as well as telecom service provider companies for providing this facility; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) Yes, Sir.

(b) As per the conditions of the License Agreement for MNP Service, Mobile Number Portability is to be implemented in Delhi, Mumbai, Maharashtra & Gujarat Service Areas of Zone-1 and Kolkata, Tamil Nadu including Chennai, Andhra Pradesh & Karnataka Service Areas of Zone-2 within six months of the award of the license and in rest of the service areas within one year of the award of the license by the respective MNP Service Providers.

(c) & (d) For availing facility of porting his mobile number from one service provider to another, the subscriber shall be required to pay a prescribed porting fee in accordance with the tariff orders issued by the Telecom Regulatory Authority of India (TRAI) under TRAI Act.

The Licensee companies for MNP service shall be required to pay annual license fee to the Government, in accordance with conditions of their license.